

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.05-IA/709(AHM)2024  
in  
**CP(IB) 25 of 2019**

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

DMB Paper Mills Pvt Ltd  
V/s  
Union Bank of India

.....Applicant

.....Respondent

**Order delivered on 01/05/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Mohit Gupta, Adv.  
For the Respondent :

**ORDER**

This is a 3rd Progress Report for the quarter ended 31st March, 2024 filed by the Liquidator. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly **IA/709(AHM)2024** stands disposed of.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**